

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 175 of 2016

Dated: 10th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Vedanta Ltd.

...Appellant(s)

Vs.

**Odisha Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

Mr. Aruna Patnaik
Mr. Shikhar Saha for R-6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.07.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member